

months regarding quality of food supplied. However, a large number of appreciations have also been received in the same period about quality of food and service on trains between Delhi and Nagpur.

(b) and (c) Action taken/proposed to be taken to improve the quality of food include intensive inspection of catering establishments, penal action against the staff found responsible for poor service, action against contractors, provision of modern kitchen equipments, modernisation of base kitchens and induction of qualified cooks in catering department.

Daily Boeing flights to Nagpur

719. SHRI BANWARILAL PUROHIT: Will the Minister of TRANSPORT be pleased to state :

(a) whether any representation has been received to start daily Boeing flights to and from Nagpur-Delhi;

(b) if so, the action taken by Government on that representation; and

(c) by when the daily Boeing flights will start functioning between Nagpur and Delhi ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) and (c) Indian Airlines is at present operating three Avro and four Boeing flights per week between Nagpur and Delhi. The number of passengers carried per flight during the period July-December, 1985, has never exceeded 44. The capacity provided as such, is considered adequate to meet the existing traffic demand.

Plan for Tapping Women Resources

720. SHRI SHANTARAM NAIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have any specific plan for tapping women resources during the course of seventh Five Year Plan; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN'S WELFARE (SHRIMATI MARGARET ALVA) : (a) Yes, Sir.

(b) The Scheme of the Government for women are intended to help women as well as to tap women resources for development. In the Seventh Plan the Government proposes to strengthen support to voluntary organisations working for women, set up Women's Development Corporations in States and Union Territories, and to harness the energy of women and girls by providing greater opportunities and incentives for higher education and training.

Mandovi Irrigation Project

721. SHRI SHANTARAM NAIK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that Government of Goa, Daman and Diu have requested the Union Government to re-consider the case of Mandovi Irrigation Project and sanction it; and

(b) if so, Government's reaction thereon ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b) Yes, Sir. The Government of Goa, Daman and Diu have requested for reconsideration of the case of the project. The matter is under consideration of the Ministry of Environment, Forests and Wild life.

Overhead bridges or underground tunnels at rail crossings

722. SHRI D.N. REDDY : Will the Minister of TRANSPORT be pleased to state :

(a) whether rail crossings in big cities such as the one near Okhla Industrial Estate in Delhi are causing serious inconvenience to public and delay in traffic

movement and if so, corrective steps proposed; and

(b) whether Government propose to ensure on all new rail lines, overhead bridges or underground tunnels at all rail crossings ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir. Railway has a policy to replace busy level crossing by road over/under bridges jointly with State Government/Local Authorities on cost sharing basis. Already a proposal to replace level crossing near Okhla Industrial Estate has been sanctioned.

(b) No, Sir.

Metro System for Metropolitan Cities

723. SHRI GURUDAS KAMAT :
SHRI SRIHARI RAO :

Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are considering a proposal to have metro system for metropolitan cities where the traffic congestion is high; and

(b) if so, the details thereof and the time by which metro transport is likely to commence in Bombay ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) Does not arise.

Translation]

Rehabilitation of Tribals Affected by Swarnrekha Project

724. SHRI KALI PRASAD PANDEY: Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that Government are preparing a master plan for rehabilitation of about one lakh tribal persons to be affected due to implementation

of 'Swarnrekha' Project and also formulating schemes for imparting training to the persons for providing employment to them in the construction works of the project and in the field of social forestry and other fields;

(b) if so, the amount likely to be spent by Central Government and State Governments, separately on these schemes and the time by which the affected tribal people will get the above mentioned facilities; and

(c) the difficulties being experienced in implementing this project and whether Government will take immediate action to eliminate delay in its implementation?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b) Yes, Sir. The Bihar Government has prepared plans to rehabilitate the affected people which includes imparting training for self-employment on the project works. The expenditure on rehabilitation measures is charged to the project costs and is borne by the State Governments. An amount of Rs. 1.98 crores has been provided in the project estimate of 1980, in addition to the compensation payable for land acquisition and buildings coming under submergence. The resettlement of the oustees are programmed to be completed by June 1988.

(c) Apart from the insufficient provision of funds by the States concerned in the Annual Plans, land acquisition and transfer of forest land are some of the difficulties causing delays in implementation of the project.

The execution of the project is being monitored at the State level and also by the Central Water Commission. Bottlenecks are identified and remedial action taken from time to time.

[*English*]

Protection of Khurda Fort as Historical Monument

725. SHRI CHINTAMANI PANIGRAHI : Will the Minister of HUMAN